

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## MODIFICATION

DATED: ALLAHABAD: SEPTEMBER 22, 2015

No. 1897 /JR(S)/2015

In the Court's Notification No. 1894/JR(S)/2015 dated 18.09.2015, the name "Suresh Kumar-VI" be read as "**Suresh Chandra-VI**".

**BY ORDER OF THE COURT**

Sd/-

**(SHEO KUMAR SINGH-I)**

**REGISTRAR GENERAL**

No. 493 /JR(S)/2015 Dated: Allahabad : September 22, 2015

In continuation of Court's Endorsement No. 485/JR(S)/2015 dated 18.09.2015, copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
4. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
5. The Senior Registrar (Judicial), High Court, Allahabad.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Meerut. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
9. The Member Secretary, U.P., State Legal Services Authority, Lucknow.
10. Mahalekhakar (Lekha Evam Hakdari-2), U.P., Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
13. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.
14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
15. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judge, Meerut (Information available on E-mail).

**BY ORDER OF THE COURT.**

Sd/-

**(RAJIV SHARMA)**

**JOINT REGISTRAR (JUDICIAL) (SERVICES)**